HIGH COURT OF ORISSA: CUTTACK

e-Tender Notice of supply. installation and testing of 47 numbers of Printers

e-Tender Notice No. XXXIII-27/2021-22-47/7, Dated: 21.03.2022

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal http://www.tendersodisha.gov.in only from eligible bidders which are valid for a minimum period of 180 days from the date of opening for "Supply, installation and testing of 47 numbers of printers".

Sl. No.	Name of the work	Supply, installation and testing of 47 numbers of Printers
1	Date of availability of the bid document on the portal	21.03.2022
2	Last Date and Time for downloading of bids in the portal	12.04.2022 till 05.00 PM
3	Last Date and Time for uploading of bids	12.04.2022 till 05.00 PM
4	Date and Time for opening of Technical Bids	13.04.2022, 11.30 AM onwards
5	Tender Cost	Rs.1,500/- (Non-refundable) to be submitted in shape of Demand Draft drawn on any Bank a stipulated in Finance Department Circular No 22857/F, Dt: 19.08.2021 in favour of "Registra (Judicial), Orissa High Court, Cuttack" in offling mode.

Interested bidders may view and download the Tender document containing the detailed terms and conditions, from the website viz. http://tendersodisha.gov.in.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document or to reject any or all tenders without giving any notice or assigning any reason thereof.

Registrar (Judicial)